GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2425 TO BE ANSWERED ON 16.03.2017

DEVELOPMENT SCHEMES IN POWER SECTOR

†2425. SHRI BHARAT SINGH: SHRI MANSHANKAR NINAMA:

Will the Minister of POWER be pleased to state:

- (a) the details of development schemes/ programmes launched in the power sector in various States, State-wise including Uttar Pradesh and Rajasthan;
- (b) the details of the total amount sanctioned/released and utilised under these schemes during the last three years and the current year, State-wise;
- (c) the number of families deprived of electricity in rural and urban areas category-wise separately for the families belonging to the scheduled castes and scheduled tribes, State-wise; and
- (d) the total number of villages electrified during the last two years and the current year?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) & (b): The Government of India has launched two Schemes i.e. Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) in the country including Uttar Pradesh and Rajasthan. The details are given below:

DDUGJY: The Government of India has launched a comprehensive scheme namely Deen Dayal Upadhyaya Gram Jyoti Yojana, in December, 2014 with a total investment of Rs. 43033 crore. The objectives of the scheme are (i) Village Electrification; (ii) Providing access to households; (iii) Feeder Separation; (iv) Strengthening of sub-transmission and distribution network and (v) Metering. The State-wise amount sanctioned and funds disbursed under DDUGJY during the last three years and current year (up to 28.02.2017), are furnished at Annex-I.

IPDS: The Government of India has launched Integrated Power Development Scheme (erstwhile R-APDRP subsumed) in December, 2014 for strengthening of sub-transmission system, metering and IT enablement in Urban towns. The details of total amount sanctioned and disbursed under these schemes during the last three years and the current year, State-wise is furnished at Annex-II.

- (c): Under the DDUGJY, assistance is extended to create infrastructure for electrification in rural areas covering all population including SC/ST. However, 42.57 lakhs and 22.30 lakhs free electricity connections have been given to BPL households which also covers BPL households of SC/ST population during the last three years and current year respectively.
- (d): The numbers of villages electrified during the last two years and the current year are given below:

Years	No. of Villages
2014-15	1405
2015-16	7108
2016-17	5256
(As on 28.02.2017)	

ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2425 TO BE ANSWERED IN THE LOK SABHA ON 16.03.2017.

Details of projects sanctioned and fund disbursed under DDUGJY during the last three years and the current year.

(Rs. in crore)

	(K3: III CIOIE)
Sanctioned Cost	Amounts disbursed
993.35	133.44
20.96	-
426.52	149.61
3,189.98	779.82
11,077.01	4,296.77
1,842.60	520.00
5.00	-
20.00	-
924.72	108.69
1,577.31	
159.12	28.35
720.96	35.09
3,918.29	322.38
1,881.95	138.36
490.69	113.04
4,377.15	1,135.07
2,174.97	112.91
259.70	124.50
306.13	26.64
107.46	60.47
176.87	62.65
5,303.97	1,225.96
20.15	-
252.06	-
4,273.32	454.86
49.70	16.29
462.30	42.91
924.12	88.40
390.35	134.14
14,229.21	4,069.85
845.30	73.97
4,871.71	563.65
	993.35 20.96 426.52 3,189.98 11,077.01 1,842.60 5.00 20.00 924.72 1,577.31 159.12 720.96 3,918.29 1,881.95 490.69 4,377.15 2,174.97 259.70 306.13 107.46 176.87 5,303.97 20.15 252.06 4,273.32 49.70 462.30 924.12 390.35 14,229.21 845.30

ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2425 TO BE ANSWERED IN THE LOK SABHA ON 16.03.2017.

Sanction and Release of loans and grants under IPDS (R-APDRP subsumed) from FY 2014-15 to FY 2016-17

(Amount in Rs. Crore)

State	Amount Sanctioned	Amount disbursed	
Uamiana	200	420	
Haryana	390	128	
Himachal Pradesh	111	146	
Jammu & Kashmir	447	35	
Punjab	326	54	
Chandigarh	0	0	
Rajasthan	1420	135	
Uttar Pradesh	5652	1361	
Uttarakhand	198	196	
Delhi	198	0	
Madhya Pradesh	1509	141	
Gujarat	1255	237	
Chhattisgarh	492	66	
Maharashtra	2452	182	
Goa	0	11	
Andhra Pradesh	755	118	
Telangana	654	39	
Karnataka	1164	153	
Kerala	600	141	
Tamil Nadu	1797	139	
Puducherry	22	3	
A&N Islands	0	0	
Bihar	2111	167	
Jharkhand	735	216	
West Bengal	2940	199	
Odisha	1111	262	
Assam	585	209	
Arunachal Pradesh	151	0	
Nagaland	44	2	
Manipur	130	222	
Meghalaya	62	48	
Mizoram	49	19	
Sikkim	0	37	
Tripura	74	67	
